

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 299 OF 2016

Dated: 22nd December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Damodar Valley Corporation Appellant (s)
Vs.
West Bengal State Electricity Distribution Co. Ltd. & Ors. Respondent(s)**

Counsel for the Appellant (s) : Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Rajiv Yadav for R-4

ORDER

Learned counsel for the Appellant seeks a week's time to file affidavit of service.

List the matter on **04.01.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt